

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
YASH JEWELLERY PRIVATE LIMITED
OPERATING IN JEWELLERY MANUFACTURING
AT SEEPZ, ANDHERI, MAHARASHTRA

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

| Sr. No | Particulars | |
|--------|---|--|
| 1 | Name of the corporate debtor along with PAN/ CIN/ LLP No. | Name – Yash Jewellery Private Limited PAN – AAACY2834R CIN - U27205MH2006PTC165520 |
| 2 | Address of the registered office | 603/604 Block No.1, SEEPZ-SEZ, M.I.D.C, Andheri East, Mumbai- 400096 |
| 3 | URL of website | There is no operational website for the CD. The case specific website created by RP is https://yashjewels.cirp.co.in/ |
| 4 | Details of place where majority of fixed assets are located | Fixed Assets are located at the registered office of the CD. |
| 5 | Installed capacity of main products/ services | Cannot be ascertained since the operations of the CD is closed since 2019 |
| 6 | Quantity and value of main products/ services sold in last financial year | The CD had a revenue of Rs. 2.77 crores in FY2019. |
| 7 | Number of employees/ workmen | The CD currently has no employees / workmen. |
| 8 | Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL: | https://yashjewels.cirp.co.in/ |
| 9 | Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL: | https://yashjewels.cirp.co.in/ |
| 10 | Last date for receipt of expression of interest | 30-10-2023 |
| 11 | Date of issue of provisional list of prospective resolution applicants | 02-11-2023 |
| 12 | Last date for submission of objections to provisional list | 07-11-2023 |
| 13 | Date of issue of final list of prospective resolution applicants | 09-11-2023 |
| 14 | Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants | 10-11-2023 |
| 15 | Last date for submission of resolution plans | 11-12-2023 |
| 16 | Process email id to submit EOI | cirpyashjewels@gmail.com |



Surya Pratap Gupta
Resolution Professional
IBBI/PA-001/IP-P01060/2017-2018/11753
AFA Valid till 10th November 2023
C/o, Headway Resolution & Insolvency Services Pvt Ltd
708, Raheja Centre, Nariman Point, Mumbai – 400021
For Yash Jewellery Private Limited
11th October 2023, Mumbai